

**Promotion to SC/ST in Grade IV of
Indian Statistical Service by DPC**

2929. SHRI SANAT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that while drawing up the panel of Departmental candidates for promotion to Grade IV of the Indian Statistical Service by the Departmental Promotion Committee held in November, 1982, a large number of Scheduled Castes who possessed higher educational and other professional qualifications were ignored though they were within the considerations zone fixed by the D.P.C.; and

(b) if so, the reasons for not giving due weightage to the higher academic qualifications of the Departmental promotees—both general and Scheduled Castes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) In accordance with the provisions contained in the Indian Statistical Rules, 1961, the selections for promotion to Grade IV of the Service are to be made on the basis of "Merit with due regard to seniority." There is no provision in the rules to give any weightage for higher educational or professional qualifications for promotions either for the general category of officers or to those belonging to the Scheduled Castes/Scheduled Tribes.

**Committee on Lohia Machines Ltd.,
Kanpur**

2930. SHRI DIGAMBER SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the composition of the Committee set up to look into the affairs of the Lohia Machines Ltd., Kanpur, its broad recommendations and Government's reaction thereto; and

(b) whether he will lay on the Table a copy of this Report and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b) No Committee has been set up to look into the affairs of M/s Lohia Machines Ltd., Kanpur.

**Annual Plan for 1983-84 for State of
Madhya Pradesh**

2931. SHRI MADHAVARAO SCINDIA : Will the Minister of PLANNING be pleased to state :

(a) whether the annual plan for 1983-84 for the State of Madhya Pradesh has been financed/approved; and

(b) if so, the total and area-wise layouts of the plan, as proposed by the State Government and as approved by the Planning Commission and Central Government ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) and (b) The Annual Plan, 1983-84, of Madhya Pradesh has been approved at Rs. 855 crores as against Rs. 1004.85 crores proposed by the State Government. The sectoral details are :

(Rs. Crores)

Head of Development	1883-84 outlay	
	Proposed by M.P. Govt.	Approved by Planning Commission
Agriculture	147.11	116.27
Special Programme for Rural Development.	40.25	40.25

1	2	3
Cooperation	10.75	10.75
Irrigation and Flood Control	196.95	165.10
Power	380.00	343.80
Industry & Minerals	34.81	20.85
Transport and Communications	56.35	36.75
Social and Community Services	137.58	119.92
Economic Services	0.82	1.08
General Services	0.23	0.23
Grand Total	1004.85	855.00

Anomalies in Fixation of Pay of Government Officers Promoted after 1 May, 1981

2932. SHRI K. LAKKAPPA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 500 on 27th July, 1983 and state :

(a) whether a number of anomaly cases relating to officers promoted to the grade of Rs. 650-1200 after 1 May, 1981 have arisen as those promotees did not exercise option for fixation of pay as the same was neither compulsory nor beneficial to them but they are drawing less pay since the pay of junior officers promoted in the same grade later on was refixed on the date of accrual of their next increment under Rule FR. 22-C;

(b) if so, facts thereof;

(c) whether the latest orders issued by Government in any way debar removal of disparity between the pay drawn by a senior officer vis-a-vis his junior promotees; and

(d) the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d) With effect from 1 May, 1981 on promotion, a Government servant has an option to get his pay fixed either directly under FR. 22-C or first under FR. 22(a)(i) on the date of promotion and then have his pay refixed under FR. 22-C on the date of accrual of next increment in the lower post. As the Government servant can exercise judiciously the option which will give him the maximum benefits there is no proposal to rectify anomalies arising out of the options so exercised.

Return of Nationals Awards

2933. SHRI RAM PRASAD AHIRWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of persons who have returned the National Awards, Bharat Ratna, Padam Vibhashan, Padam Shree, etc. so far;

(b) the particulars of the place where the National Awards returned have been kept;

(c) the particulars of the place where